

Central Administrative Tribunal
Jammu Bench, Jammu

Hearing through video conferencing

TA No.61/438/2020
MA No.61/646/2020
SWP 622/2020

Thursday, this the 27th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Jahan Ara, age 49 years,
W/o Sajjad Hussain,
R/o Village Puneja,
Tehsil Bhaderwah, District Doda.

.....Petitioner

(Advocate: Mr. Vivek Sharma)

Versus

1. Union Territory Jammu and Kashmir, through Commissioner/Secretary to Govt. of J&K, Health and Medical Department, Civil Secretariat, Jammu/Srinagar.
2. Commissioner/Secretary, General Administration Department, Civil Secretariat, Jammu/Srinagar.
3. Deputy Commissioner/District Development, Commissioner, (Chairman NRHM) Doda.
4. Director, Health, Jammu.

5. Chief Medical Officer (Vice Chairman District Health Society), Doda.
6. Block Development Officer, Doda.

.....Respondents

(Advocate: Mr. Amit Gupta)

O R D E R (Oral)

Dr. Bhagwan Sahai, Member (A):

In view of submission by the learned counsel for the applicant, this TA is disposed of with the direction to the respondents to consider the appointment of applicant as FMPHW in sub-centre Puneja Tehsil Bhaderwah District Doda under relevant rules and regulations.

2. It is made clear that nothing has been expressed herein, which should be construed on merits of the case.
3. Accordingly, TA is disposed of. No costs.

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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